Allegations against former Chief Minister of Andhra Pradesh for according royal welcome to Shri Sanjay Gandhi

Written Answers

\*569 SHRI BHUPESH GUPTA: SHRI LAKSHMANA MAHA-PATRO: SHRI INDRADEEP SINHA:

the Minister of HOME AF-FAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the report of the Vimadalal Commission in which has been levelled serious criticism against the former Chief Minister of Andhra Pradesh, Shri J. Venegala Rao and the Chairman of the Singareni Collieries for spending public money for according "royal welcome" to Shri Sanjay Gandhi; if so, what action Central Government has taken in the matter: and
- (b) whether Government collected the facts about similar expenditure in other States by the State Governments and/or Government companies; if so, what action Government have taken in this regard?

THE MINISTER OF STATE THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) Yes, Sir. The First Report of the Vimadalal Commission of Inquiry which covers this matter, and the memorandum of action taken thereon, were laid on the Table of Lok Sabha on 21st July, 1978 in compliance with the provisions of Sec. 3(4) of the Commissions of Inquiry Act, 1952. As mentioned in the said memorandum, the Report has been remitted to the Government of Andhra Pradesh, for taking followup action on the findings of the Commission contained therein.

(b) No. Sir.

भारी पानी संयंत्र \* 57% श्री नरेन्द्र सिंह : श्री रामानन्द यादव : श्री नत्थी सिंह : श्री ग्राहमद होंसेन मन्डल :

क्या प्रधान मंत्री यह बताने की कपा करेंगे कि:

- (क) देश में चार भारी पानी संयंत्रों के निर्माण पर कितना खर्च होने का ग्रनमान है ग्रौर उनकी उत्पादन क्षमता क्या होगी: ग्रीर
- (ख) क्या उनके निर्माण में कोई विलम्ब हुम्रा है; यदि हा, तो विलम्ब के क्या कारण है ?

[Heavy water plants \*570. SHRI NARENDRA SINGH: SHRI RAMANAND YADAV. SHRI NATHI SINGH: SHRI AHMAD HOSSAIN MONDAL:

Will the PRIME MINISTER pleased to state:

- (a) what is the expenditure estimated to be incurred on the construction of four heavy water plants in the country and what will be their production capacity; and
- (b) whether there has been delay in their construction; if so, what are the reasons for the delay?

प्रधान मंत्री (श्री मोरारजी ग्रार० देसाई) : (क) देश के चार भारी पानी संयतों के निर्माण पर 177.25 करोड रुपये का कुल व्यय होने का ग्रनमान है। इत संयंत्रों की भारी पानी का उत्पादन करने की कूल वार्षिक क्षमता लगभग 300 मीटरी टन होगी।

(ख) जी, हां। चुकि भारी पानी कें उत्पादन के लिये युक्त प्रौद्योगिकी सर्वथा नयी भीर जटिल है तथा भारी पानी संयवों के लिये अपनाई गई प्रक्रियायें भारत में पहली बार प्रयोग में लाई जा रही हैं तथा हम इन संयंतों का निर्माण देश में ही करने की क्षमता का विकास करने पर जोर दे रहे हैं, ग्रतः इन सयंत्रों को चालू करने के बारे में ग्रारम्भ में तैयार किए गए कार्यक्रम को द्ढता से अमल में नहीं लाया जा सका । यह कारण तथा

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स्वदेशी और विदेशी स्रोतों से उपस्करों को आपूर्ति में हम्रा विलम्ब, कुछेक भारी उपस्करों के परिवहन में उत्पन्न समस्ये. इन उपस्करों में से कुछेक का खराव होना, विजली की सम्लाई में तथा उर्वरक संयवों से सप्लिष्ट गैस के मिलने में पड़ा व्यवधान तथा हडताल जैसी घटनाये, भारो पानी सयत्नों को चाल करने में हुई देरों के मुख्य कारण है।

+ THE PRIME MINISTER MORARJI R. DESAI): (a) The total expenditure estimated to be incurred on the construction of four Heavy Water Plants in the country is estimated to be of the order of Rs. 177.25 crores and their annual aggregate capacity for the production of heavy water is about 300 tonnes.

(b) Yes, Sir. The technology of production of heavy water being new and complex and the processes adopted for Heavy Water Plants being used for the first time in India and our insistence on developing indigenous fabrication capacity, original schedules for the commissioning of these Plants could not be adhered to. This factor and delay in the supply equipment fromindigenous foreign sources, problems of transportation of certain heavy equipments, failure of some of these equipments, interruptions in power supply and in the supply of synthesis gas from Fertilizer Plants and events like strikes are the main reasons for the delay in commissioning of Heavy Water Plants.]

## Import of explosives

## 1571. SHRI KALP NATH RAI: DR. LOKESH CHANDRA:

Will the Minister of ENERGY be pleased to state:

- (a) whether it is a fact that the Coal India Ltd., has invited global tenders for the import of explosives;
- (b) whether any country has offered to transport explosives to by air; and

(c) whether Government propose to increase the indigenous supply by renovating the Indian Explosives, Gomia and the Indian Detonators, Rourkela?

to Questions

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Yes, Sir.

- (b) No. Sir.
- (c) There is no such proposal before the Government, However. other measures have been taken to increase the indigenous availability of explosives.

## Supply of coal to Maharashtra

1572. SHRI VITHAL GADGIL: Will the Minister of ENERGY be pleased to state:

- (a) whether the Maharashtra Government have represented to the Central Government regarding inadequate supply of coal for power stations in the State;
- (b) whether Government propose to supply coal to these thermal power stations from the coal mines in Maharashtra so as to reduce the transportation costs as also the pressure on the Railways for supply of wagons;
- (c) whether the failure to supply coal is due to inadequate stocks with the Western Coal Fields Ltd., or shortage in supply of wagons by the Raılways?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Yes, Sir.

(b) Allocations of coal to power stations are normally made from as near as source as possible keeping in view the total demand for coal from the power sector in the country and available. transport facilities While coal from the mines in Maharashtra is already being supplied to the power stations in Maharashtra to the extent possible, yet the possibility of supplying coal from mines located outside the State cannot be ruled out.

<sup>†[ ]</sup> English translation.